

**IN THE HIGH COURT OF BOMBAY AT GOA  
LD-VC-CW NO. 313 OF 2020**

**AND**

**LD-VC-CW-279 OF 2020**

**WITH**

**LD-VC-OCW NO.192 OF 2020**

**LD-VC-CW NO. 313 OF 2020**

West Coast Paper Mills Ltd & anr. .... Petitioner

***V e r s u s***

State of Goa & anr. .... Respondents

Mr. S. S. Kantak, Senior Advocate with Mr. Amay Phadte, Mr. Abhijit Gosavi, Mr. Anuj Phadte and Mr. A. Naik, Advocates for the Petitioners.

Mr. Pravin Faldessai, Additional Government Advocate for the Respondents.

**LD-VC-OCW NO.192 OF 2020**

**IN**

**LD-VC-CW NO.279 OF 2020**

JSW Steel Ltd. & anr. .... Applicants

***V e r s u s***

State of Goa & anr. .... Respondents

Mr. S. S. Kantak, Senior Advocate with Mr. Amay Phadte, Mr. Abhijit Gosavi, and Mr. A. Naik Advocates for the Applicant-Petitioners.

Mr. Deep Shirodkar, Additional Government Advocate for the Respondents.

**Coram :- DAMA SESHADRI NAIDU &  
M. S. JAWALKAR, JJ.**

**Date : 17<sup>th</sup> December, 2020**

**P.C.**

The learned Additional Government Advocate seeks further time to file counter. He wants the matter to be listed in the 2<sup>nd</sup> week of January i.e. after vacation.

2. Interim relief, granted earlier, to continue.
3. Post the matter on 14/01/2021.

**SMT. M. S. JAWALKAR, J.      DAMA SESHADRI NAIDU, J.**

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